

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2606/2017**

**New Delhi this the 04<sup>th</sup> day of August, 2017**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Smt. Alka, aged 33 years,  
W/o Sh. Kapil Chaudhary,  
Working as TGT (Drawing) in KVS  
K.V. Maharajpura, Gwalior (M) (under transfer),  
R/o C—84, Gyatri Estates, Delhi Haridwar Bypass,  
Partapur, Meerut (UP). ...

Applicant

(through Sh. Yogesh Sharma)

Versus

1. Kendariya Vidyalaya Sangathan,  
Through the Commissioner,  
18, Institutional Area,  
Shaheed Jeet Singh Marg, New Delhi.
2. The Assistant Commissioner (Admin.),  
Kendariya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg, New Delhi.
3. The Principal,  
Kendariya Vidyalaya, Air Force Station,  
Maharajpura, Gwalior (MP) ...Respondents

(through Sh. S. Rajappa)

**ORDER (ORAL)**

**Mrs. Jasmine Ahmed, Member (J)**

Sh. Yogesh Sharma, learned counsel for the applicant and Sh. S. Rajappa,  
learned counsel for the respondents present.

2. Learned counsel for the respondents has handed over a copy of the order dated 03.08.2017 by which the applicant has been transferred to Rishikesh which was her choice of place of posting.

3. Accordingly, this OA has become infructuous and is disposed of as such.

**(Shekhar Agarwal)**  
**Member (A)**

**(Jasmine Ahmed)**  
**Member (J)**

/ns/